

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 123

Rst App No.4/2024, IA(IBC)/1016(CH)2024

IN

CP(IB) No. 57/Chd/Pb/2020
(Disposed on 11.01.2024)

IN THE MATTER OF:

Adhunik Niryat Ispat Ltd.

...Petitioner

Vs.

Atharva Metal Craft Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, 60(5), Rule 11 of NCLT 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 11.06.2024.

30.04.2024

Pooja

-Sd/-
Court Officer